

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 30/14(ND)/2016

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
31.01.2018**

**NAME OF THE COMPANY: Bhanvi Buildtech Ltd. & Ors Vs. M/s JSS
Buildcon Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): None

For the Respondent (s): Ms. Prarthna Dogra, Proxy Counsel

ORDER

List this case for directions on 9th February, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**